

LOK SABHA DEBATES

1

LOK SABHA

Tuesday, April 28, 1970/Vaisakha 8,
1892 (Saka)

The Lok Sabha met at Eleven of the
Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Industrial Revolution in the Country

*1261. SHRI R. K. BIRLA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government are contemplating to launch industrial revolution in the country on the pattern of green revolution and family planning programme;

(b) if so, the details thereof;

(c) whether it is proposed to arouse public opinion through mass media for industrialising the country during the Fourth Plan; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH) : (a) to (d). A statement is placed on the Table of the House.

2

Statement

(a) and (b). Recently, Government has initiated a series of steps on different fronts designed to accelerate the industrial development of the country substantially. The Fourth Five Year Plan, which has now been finalised, envisages an investment of Rs 5,298 crores in the organised industrial and mineral sector. Besides, the large investments planned during the next 4 years in sectors like power, transport and agriculture are also expected to stimulate industrial activities substantially. The economy has also recovered from the recessionary trends of recent years and it is, therefore, expected that there will be an accelerated and broad based industrial growth in the coming years. The Industrial Licensing Policy has been reoriented so as to give greater freedom and opportunities to the small scale and medium entrepreneurs, whether existing or new. Combined with various other measures proposed, or presently under implementation, for the small scale sector as well as for the educated unemployed, the production as well as the entrepreneurial base of the economy is bound to acquire a new strength and vitality. The raising of the exemption limit from licensing to Rs. 1 crore, and the scope for expansion without a licence to Rs. 1 crore, both subject to certain conditions, can be expected to stimulate the growth of a large number of medium scale industries. So far as licensed undertakings are concerned, licences will now be issued more liberally in the middle sector. The Banned List for licensing has also been abolished as an experimental measure with a view to providing greater scope for industrial activities. The scope of activities in the public sector is also proposed to be enlarged with a

view to supplying gaps between supply and demand in important areas in the fields of both consumption and investment and development. Alongside these thrusts the growth-oriented budget for this year and the new import licensing policy for raw materials and components also are expected to stimulate industrial growth to a considerable extent. With the nationalisation of 14 major Banks and the review of the credit policies of Public Financial Institutions, industrial credit policy has been given a new orientation which will make credit facilities available more freely to medium and small entrepreneurs. It is therefore, expected that a new direction will be given to the industrial growth of the country in the coming years.

(c) and (d). Public opinion in the country for industrialisation, in the over-all context of planned development, is being continuously mobilised through mass communication media like the radio, television, cinema, publications, exhibitions, etc. The Central and State Governments will continue to carry-out the requisite measures for arousing and associating public opinion in the cause of the developmental activities of the country.

SHRI R. K. BIRLA : May I know from the hon. Minister why setting up new industries and expansion of existing industries particularly of aluminium, steel and staple fibre, as has been reported in the Economic Survey for the year 1969-70, have not taken place during the last two years ?

SHRI K. LAKKAPPA : Is it a peaceful revolution or not ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : There is no question of setting up new industries and expansion of existing industries not taking place. Our efforts are to allow both the expansion of existing industries as well as setting up of new industries.

SHRI R. K. BIRLA : Sir, my question has not been replied to, I would like to know from the hon. Minister as to where

has been the industrial expansion and in which industries there has been expansion.

SHRI F. A. AHMED : There is expansion in many of the industries. If the hon. Member wants, I can give him a list.

SHRI R. K. BIRLA : What is the total amount of loan given in the last two years to the big sector people to put up new industries and also for expansion of existing industries.

SHRI F. A. AHMED : For that I want notice.

SHRI SRADHAKAR SUPAKAR : May I know whether there will be a revolutionary spurt in the rate of growth of industrial production as he considers the steps taken as enumerated in the statement and, if so, what is the estimate of this growth ?

SHRI F. A. AHMED : The phrase used here 'industrial revolution' is a very high flown phrase, I can assure the hon. Member that that will not be a correct approach. But we are anxious that the industrial production should increase and it has increased during the last year as compared to the previous year.

SHRI SRADHAKAR SUPAKAR : What is the rate ?

SHRI F. A. AHMED : 7.5%. If we take into account the losses suffered by the textile industry, the increase will be 10%.

श्री क० ना० तिवारी : एब्रो बेस्ड इंडस्ट्री के लिए यह स्मोल स्केल प्रौर मीडियम स्केल इंडस्ट्री में जब से यह स्कीम लागू है। कितना रुपया खर्च किया गया है और कितनी इंडस्ट्रीज इस में लगी हुई हैं ?

श्री फल्लूहीन अली अहमद : यह डिटेल्स देना बहुत मुश्किल है लेकिन हमारी यही कोशिश है कि जहां तक एब्रो बेस्ड इंडस्ट्रीज का ताल्लुक है उन को क्रेडिट फंसेल्टीज भी दी जायं और किस तरह से वह इंडस्ट्रीज बढ़ाई

जायं इस के लिए हर तरीके से उन को मदद दी जायगी।

SHRI D. N. PATODIA : Sir, setting up of new industries in the private sector is greatly dependent upon the subscription to the equity capital by the public. For the first few years the hon. Minister knows in respect of every new project it is not possible to declare dividends and for that purpose a scheme of tax credit certificate was introduced which appears to have been withdrawn in the new Finance Bill. May I know from the hon. Minister as to what extent this withdrawal of tax credit certificate is likely to affect the growth of industries in private sector and what counter measures are proposed to be adopted to offset the adverse effect created by the discontinuance of tax credit certificate ?

SHRI F. A. AHMED : Apart from what the hon. Member has mentioned, opportunities are available for the industrial sector to take loans from the financial corporations for the purpose of development of industries in the country and as the hon. Member is aware, according to our new licensing policy some sectors have been set apart and in some specialised sectors and in sectors requiring heavy investment we have allowed the big industrial houses also to come in, but their application will be considered on the basis of what materials are necessary and are in the interests of the nation and they will be given all facilities including foreign exchange.

SHRI D. N. PATODIA : What is the reply, Sir ? It is not at all to the point.

SHRI PILOO MODY : I think that something has got to be done about it. This is not a little game that we play every morning. When somebody asks a question the Minister is reading from any report that is in his hand. There ought to be some connection between the question asked and the answer that is given. And when this happens, you, Mr. Speaker, are the only safeguard for us. And therefore if you feel that a question has not been answered, by-passed or evaded, I think that you, Sir, should do something about it.

SHRI D. N. PATODIA : I will repeat it if you like. I asked whether it is a fact

that this continuing of tax credit certificates will adversely affect our industrial growth in private sector and if so what countermeasures Government contemplate to adopt.

SHRI F. A. AHMED : We have to ask the Finance Ministry about it.

SHRI D. N. PATODIA : Whether the growth of private industry is going to be affected by this measure—that is the question.

SHRI F. A. AHMED : It will not affect industrial production.

SHRI HEM BARUA : May I know whether in order to effect the industrial revolution in the country regional imbalances would be taken into account and steps would be taken to remove the regional imbalances in the country and these factors would be taken into account in setting up new industries ?

SHRI F. A. AHMED : That is an important suggestion. While we are considering the question of setting up of new industries, the question of those areas and States which are backward so far as industrial production is concerned will have to be given serious consideration. And, may I point out that the National Development Council had adopted a resolution that in industrially backward States, two of the districts will have to be taken up where special facilities would be provided to those areas for the development of Industries ?

MR. SPEAKER : Next question.

श्री भोगेन्द्र झा : अध्यक्ष महोदय, प्रश्न 1261 पर मेरे लिए एक प्रश्न पृच्छना अति आवश्यक है....

अध्यक्ष महोदय : मैं भ्रमला सवाल बुला चुका हूँ और वह भी माननीय सदस्य के नाम पर है।

श्री भोगेन्द्र झा : अध्यक्ष महोदय, मुझे आप उस पर सुन लीजिये। मैं अक्सर उठता नहीं हूँ। उस पर पृच्छना बहुत आवश्यक है।

अगर आप चाहें तो मैं अगले दस दिनों तक सवाल पूछने की मांग नहीं करूंगा।

अध्यक्ष महोदय : माननीय सदस्य आयुंमेंट न करें और वह अपना अगला क्वेश्चन काल करें।

श्री भोगेन्द्र झा : अगर आपका यही आदेश है तो मुझे मानना पड़ेगा। प्रश्न संख्या 1262।

Export of Steel

*1262. SHRI BHOGENDRA JHA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that the demand for Indian Steel in the world market is far exceeding the export of steel at present ; and

(b) if so, the steps taken or being taken to increase export to meet demands abroad ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) The international market for steel has been very bouyant for the last few months, and it has not been difficult to secure orders for export of steel up to the prescribed ceilings for various categories.

(b) With the increase in the domestic demand for steel, it has become necessary to regulate export of steel so as to achieve a proper balance between meeting the internal and international demands for steel.

श्री भोगेन्द्र झा : अध्यक्ष महोदय, इस्पात के निर्यात की जो परम्परा रही है उसमें अभी तक यह हुआ है और जो इस साल है कि सब से उम्दा किस्म का कच्चा लोहा जो हमारे यहाँ मिलारी होस्पैट में पैदा होता है वह जैसा मैंने कहा सारे संसार में सबसे अच्छी किस्म का होता है जोकि उसमें आता है उसको भी हमने 10-12 वर्षों के लिए जापान भेजने का समझौता किया है। जो प्रतिवेदन उन्होंने सदन के सामने

दिया है पिछले साल का उसमें भी इसी पर जोर दिया है कि जापान परम्परा से हमारे कच्चे लोहे का खरीददार है। मैं यह प्रश्न पूछना चाह रहा हूँ कि क्या अभी हम इस स्थिति में है कि कच्चे लोहे का निर्यात हम बाहर करना बन्द कर देंगे और इस्पात ही नहीं अपितु इस्पात से बना सामान ही हम यथासम्भव वाहर भेजने की नीति अपनायेंगे ?

जो निर्यात हम कर रहे हैं वह निर्यात हम 55 देशों में कर रहे हैं तो मेरा सरकार से आग्रह होगा कि इस्पात मन्त्रालय दूसरे मन्त्रालयों से भी सहयोग करता है मसलन मध्यपूर्व के देशों में हमारे इस्पात और उस से बने सामानों की बड़ी जरूरत है।

हमको उनका तेल चाहिए। मैं जानना चाहता हूँ कि जिन चीजों की हमारे देश को ज्यादा आवश्यकता है, जैसे तेल और जो हमें मध्य पूर्व के देशों से खास तौर पर मिल सकता है, वहाँ इस्पात भेज कर, तेल उन से लिया जायगा ? क्या इसकी सम्भावनाओं की आपने जांच पड़ताल की है। विदेशी तेल कम्पनियाँ एस्सों और कालटक्स अभी भी हमारी गर्दन पर सवार है। डा० त्रिगुणा सैन उनसे निपट नहीं पा रहे हैं। उन देशों को इस्पात देकर बदले में तेल लिया जाय, क्या इस तरह का विचार भी आप कर रहे हैं ?

दूसरे मैंने कच्चे लोहे का निर्यात बन्द करने के बारे में जो पूछा है, उसका उत्तर भी मन्त्री महोदय दें।

श्री कृष्ण चन्द्र पंत : आयरन और का एक्सपोर्ट इस मन्त्रालय से सम्बन्ध नहीं रखता है।

श्री भोगेन्द्र झा : रिपोर्ट में तो इसका जिक्र है।

श्री कृष्ण चन्द्र पन्त : पिगआयरन की बात है। जापान से आयरन और एक्सपोर्ट के